

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 218 OF 2016

Dated : 22nd October, 2018

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Hindustan Petroleum Corporation Ltd.Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Manu Seshadri
Mr. Samarth Chowdhary

Counsel for the Respondent(s) : Mr. Rajinder Kaul for R.1
Mr. Rajat Navet for R-2

ORDER

Re-list the matter on **23.10.2018**, on the request of the learned counsel appearing for R-1.

**(Justice N. K. Patil)
Judicial Member**

**(B. N. Talukdar)
Technical Member (P&NG)**

Js/pk